

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3231

ANSWERED ON:06.09.2007

SURVEY TO IDENTIFY POTENTIAL SCAVENGERS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has asked the States to conduct survey in a time- bound period to identify the potential scavengers who are to be liberated and rehabilitated under the National Scheme of Liberation and Rehabilitation of Scavengers and their dependants;
- (b) if so, the time schedule fixed therefor by the Union Government;
- (c) the names of the States who have completed the aforesaid survey;
- (d) the action taken by the Union Government against those States who have not completed the aforesaid survey; and
- (e) the steps taken by the Union Government to expedite the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (e) For rehabilitation of erstwhile manual scavengers and their dependents in alternative occupations, the Ministry of Social Justice and Empowerment has launched a new Self Employment Scheme for Rehabilitation of Manual Scavengers. As per reports received from State Governments/UT Administrations, there were 3.42 lakh erstwhile manual scavengers and their dependents to be rehabilitated, at the time of formulation of the scheme.